

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. TT/100/2014

Date: 27.8.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for (A) LILO of 400 kV S/C Bhiwadi-Bassi T/L at Kotputli S/S, (B) 315 MVA 400/220 kV ICT-I & 2 with 6 nos. 220kV Line Bays at Kotputli S/S under "NRSSS XV" in Northern Region

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 15.9.2014:-

- (i) There is delay of 28 months in commissioning of the Assets. Further, the detail of activities causing delay as per following format:-

S.No.	Name of the Asset	Events/ activity	Date of start of work/activity	Date of completion	Reason and period of delay	Remarks/ Proof page no.
			(S)	(S)		
			(A)	(A)		

S= Scheduled /Planned

A= Actual

- (ii) The prudent procedure for arriving at FR cost and details of the projects which formed the basis of preparation of estimates (There is over estimation of 24.7% in the FR cost of the Assets as compared to total estimated completion cost);

(iii) There is cost variation in the following items as per Form 5 (pages 143 & 197 of petition):

Asset-(A):

- | | |
|---|-------|
| (a) Preliminary Investigation, RoW, Forest clearance, PTCC, General civil works etc | 35.2% |
| (b) Hardware fittings | 47% |
| (c) Erection, stringing & civil works including foundation | 13.6% |

Asset-(B):

- | | |
|---|-------|
| (a) "Site preparation"- | 100%, |
| (b) "Switchgear (CT, PT, circuit breaker, isolators)"- | 30.8% |
| (c) "PLCC"- | 14.3% |

Justification for cost variation for the above items;

- (iv) Data for capital cost bench marking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations;
- (v) Details of coordination done with RVPNL for commissioning of downstream system.

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
Asst. Chief (Legal)